

HCC No. 46/2018	HIGH COURT OF KARNATAKA, BENGALURU-1 DATED: 16th JANUARY 2025.
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BRIEF RE-TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for Annual Maintenance Contract of 150 nos. of HP Copier Machines installed in the District and Taluka Courts in the State through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as 01.02.2025 **at 4.00 PM**. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

**Sd/-
(N.G. DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,**